

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST ZONAL BENCH AT AHMEDABAD**

REGIONAL BENCH – COURT NO. 01

SERVICE TAX Appeal No. 10323 of 2020

[Arising out of OIA-RAJ-EXCUS-000-APP-181-187-2019 dated 15/11/2019 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-RAJKOT]

C.C.E. & S.T.-RAJKOT

.....Appellant

Central Excise Bhavan,
Race Course Ring Road...Income Tax Office,
Rajkot,
Gujarat-360001

VERSUS

RELIANCE INDUSTRIES LIMITED

.....Respondent

Jamnagar,
Gujarat

APPEARANCE:

Ms. Dimple Gohil, Advocate for the Appellant
Shri. G. Kirupanandan, Superintendent (Authorized Representative) for the Respondent

CORAM: HON'BLE MEMBER (TECHNICAL), MR. RAJU

DATE OF HEARING:20.10.2022

DATE OF DECISION:20.10.2022

The appeal is disposed of. For order, see order of date in Service Tax Appeal No. 10322 of 2020.

**(RAJU)
MEMBER (TECHNICAL)**